

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No.4724 of 2004**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**57/09.07.2020**      **Heard Mr.Rajeev Sharma, learned counsel for  
the petitioner and Mr. Sadab Eqbal, learned A.C. to  
S.C.III. through V.C.**

**2.**            **As prayed for, put up this matter on 14<sup>th</sup> July,  
2020.**

**(Deepak Roshan, J.)**

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